

the category of Stenographers from time to time.

In accordance with the recommendations of the Third Pay Commission,

the following scales of pay have been allotted to the category of Stenographers and Chief Clerks on Railways:

Category	Authorised scale	Revised Scale
	Rs.	Rs.
(i) Stenographers	(i) 210—425	425—700
	(ii) 210—425 plus Spl. Pay Rs. 30/50.	550—750
(ii) Chief Clerks	335—425	(i) 425—700 (1/3rd of posts)
		(ii) 550—750] (2/3rd of posts)

It has not been found feasible to make any deviation from the recommendation of the Third Pay Commission. Since the scales of pay recommended by the Pay Commission have been implemented, it is not considered that this constitutes an anomaly.

Payment of Wages to Parcel Porters at Allahabad

7314. SHRI BATESHWAR HEMRAM: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 5709 on the 2nd August, 1977 regarding Payment of Wages to Parcel Porters at Allahabad and state:

(a) the specific month and year from which the Society started paying Parcel Porters @ Rs. 3.50 per day;

(b) the total payments made to the Parcel Porters and Supervisory staff employed for performing Parcels handling work at Allahabad Railway Station during the period July, 1975 to July, 1977 month-wise separately;

(c) whether these payments were made to the Parcel Porters in presence of the representative of the "Principal Employer" as per provisions made under the Contract Labour (Regulation and Abolition) Act, 1970; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN). (a) From August, 1975 to June, 1976

(b) Information is not available as the account books of the Society are stated to be under the Government Audit

(c) and (d). Payments have been witnessed by the Railway representative with effect from September, 1977 only. Prior to this, a certificate that "fair wage is being paid to the workers" furnished by the Society along with the monthly bills was accepted

Licensed Porters at Allahabad

7315. SHRI GYANESHWAR PRASAD YADAV:
SHRI N. K. SHEJWALKAR

Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 3625 on the 13th December, 1977 regarding Licensed Porters at Allahabad and state whether entire question of introducing the 'decasualisation scheme' at Allahabad Railway station, after taking all pros and cons of both the systems into consideration, has been examined in the Ministry and what is the final outcome of their examination?